## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                           |
|----------------------------------|---------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB)207/7/HDB/2017     |
| NAME OF THE COMPANY              | Rajvir Industries Limited |
| NAME OF THE PETITIONER(S)        | Central Bank of India     |
| NAME OF THE RESPONDENT(S)        | Rajvir Industries Limited |
| UNDER SECTION                    | 7 of IBC                  |

## **Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.         | Signature |
|------------------------|-------------|--------------------------------|-----------|
| 9. RAVICHARAN          | ADVOLATE    | Vavi. chalon @<br>Wakleged. in | Ruc       |
| Prowler Kunar Jain     | Advocate    | prucen join @ lander           | p         |

## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature    |
|------------------------|-------------|------------------------|--------------|
| Stander                | Advocate    | rajalegalwin.in        | Stipe.       |
| Shir kumler            | 40          | Rojvir Indishin        | Shook of     |
| Y Anil Reemoor         | NGM G       | entral Bank of Zede 2  | leb 177 m/17 |

## **ORDER**

Heard. Shri P.Ravi Charan, Shri Praveen Kumar Jain, Ld. Counsels for Petitioner and Shri Shiv Kumar, Shri Y.Anil Kumar, Ld. Counsels for Respondent.

C.P. is disposed of as withdrawn by a separate order.

Member (T)

Member (J)